

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 307 of 2004

Jabalpur, this the 20th day of April, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Prempal, aged about 42 years, S/o.
Shri Tekram, Mail Driver (Retired),
West Central Railway, Dist. Katni (M.P.)
R/o. No. 18/150, Babu Jagjiwan Ward,
New Katni Junction, Dist. Katni (MP). ... Applicant

(By Advocate - Shri Pankaj Dubey)

V e r s u s

1. Union of India, through
its Secretary, Ministry of
Railways, New Delhi.
2. Divisional Railway Manager (P),
West Central Railway,
Dist. Jabalpur (M.P.). ... Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

Heard the learned counsel for the applicant.

2. By filing this Original Application the applicant has
sought the following main reliefs :


- a. to direct the respondents to appoint the son of the
applicant in consonance with the notification of the
respondents dated 2.1.2004 (Annexure A-2), or in alternate,
- b. to direct the respondents to consider the withdrawal
of the applicant from voluntary retirement, or in
alternate,
- c. to direct the respondents to consider the Annexure
A-6 on sympathetic grounds and decide the same."

3. The applicant has taken voluntary retirement and has now
requested the respondents to employ his son as a Driver in
the Railway. In this connection he has given representations to
the respondents. The last one being 18th February, 2004
(Annexure A-5). The applicant has made one of the alternative
prayer to decide his pending representation Annexure A-5

and not Annexure A-6 as mentioned in the relief clause.

4. In the circumstances, we deem it appropriate to direct the respondents to consider the representation dated 18th February, 2004 of the applicant by passing a speaking, detailed and considered order within a period of three months from the date of receipt of copy of this order. We do so accordingly. The applicant is directed to send a copy of this order alongwith the OA to the respondents within 15 days from the date of receipt of copy of this order.

5. Accordingly, the Original Application stands disposed of at the admission stage itself.



(Madan Mohan)
Judicial Member



(M.P. Singh)
Vice Chairman

"SA"

पृष्ठांकन सं ओ/न्या.....जयपुर, दि.....

पत्रिका सं अंक सं

- (1) सचिव, उच्च न्यायालय, जयपुर
- (2) अध्यक्ष, उच्च न्यायालय, जयपुर
- (3) अध्यक्ष, उच्च न्यायालय, जयपुर
- (4) अध्यक्ष, उच्च न्यायालय, जयपुर

सूचना एवं आवश्यक कार्यवाही हेतु

उप निदेशक

Final
12-5-04

Pankaj Dubey

